

ITEM NO.3

COURT NO.1

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 6 in CIVIL APPEAL NO. 2255 OF 2006

MAY GEORGE

Appellant (s)

VERSUS

SPECIAL TAHSILDAR & ORS.

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 09/10/2009

This Appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant(s)

Mr. Nikhil Nayyar,Adv.

For Respondent(s)

Mr. K.K. Mani,Adv.
Mr.Ankit Swarup,Adv.

Mr. R. Nedumaran ,Adv

UPON hearing counsel the Court made the following
O R D E R

List the appeal during 1st half of summer vacation.

Application for early hearing is disposed of.

(G.V.Ramana)
Court Master

(Veera Verma)
Court Master